

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 489/2025

PARAMJEET KAUR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 23-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Atul Sharma, AOR
Dr. O P Sharma, Adv.
Mr. Kartik Lahoti, Adv.

For Respondent(s) :

Mr. Himanshu Tyagi, AOR
Mrs. Poonam Sharma, Adv.
Mr. Kunal Tyagi, Adv.
Mr. Harsh Tyagi, Adv.

Mr. Rajat Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both the respondents are duly represented.

Photocopy copy of Original Records of High Court and Trial Court have not been received.

Let reminder be issued.

List again on 21.7.2025.

PRADIP Y. LADEKAR
Registrar